

D.B No :- 1901  
10.06.21

## **Office of the District & Sessions Judge, Sheikhpura**

Order No.59/G

Dated 09.06.2021.

In view of Hon'ble Court's letter no. 23830-866/A.D. (Misc.), dated 08<sup>h</sup> of June, 2021 & in continuation to the Hon'ble Court's earlier letter no. 23197-23233 dated 01.06.2021, in which the Hon'ble Court has been pleased to order that all the Courts of the District Judiciary shall function their Judicial works through digital mode, from their Official chambers/Courts.

Further, the Hon'ble Court has been pleased to direct that following judicial business shall also be taken up on board, as:-

(I) Summoning the accused under Section 204 of the Cr.P.C.

(II) Commitment of the case to the Court of Sessions.

(III) Order on the Police report submitted under Section 173 of the Cr.P.C.

(IV) In Civil Cases, orders on the petitions of injunction, substitution, Amendment of pleadings and framing of issues.

Further, the Hon'ble Court has been pleased to direct that in any case either civil or criminal, if evidence is concluded, the Courts shall hear the "final arguments" and dispose of the case.

And so in the light of direction of Hon'ble Court, Patna, it is hereby ordered that all the Judicial Officers shall work through digital mode, from their Official chambers/Courts and following Judicial business shall also be taken up on board, as:-

(I) Summoning the accused under Section 204 of the Cr.P.C.

(II) Commitment of the case to the Court of Sessions.

(III) Order on the Police report submitted under Section 173 of the Cr.P.C.

(IV) In Civil Cases, orders on the petitions of injunction, substitution, Amendment of pleadings and framing of issues.

Further, in any case either civil or criminal, if evidence is concluded, the Courts shall hear the "final arguments" and dispose of the case.

The order no. 44/(G), dated 01.06.2021 is hereby modified to this extant only with immediate effect.

Inform all concerned to ensure the compliance of aforesaid direction of the Hon'ble Court, Patna.

Sd/-

(Jitendra Kumar Dubey)  
District & Sessions Judge,  
Sheikhpura.  
Date- 09.06.2021.